

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 108**  
ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2017

**ACCIDENTS CAUSED BY LARGE VEHICLES**

108. SHRI JITENDRA CHAUDHURY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken note of the fact that large vehicles such as trucks, dumpers, buses, lorries etc. do not follow the traffic rules in all over the country, if so, the details thereof and the action taken by the Government in this regard;
- (b) whether the road accidents caused by said vehicles are increasing consistently across the country, if so, the details thereof including the number of accidents caused by such vehicles during each of the last three years and the current year, State/UT-wise; and
- (c) the number of children and adults died in road accidents during the said years, State/UT-wise along with the action taken by the Government in this regard?

**ANSWER**  
THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Implementation of provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes under the purview of State Governments. Section 95 and section 96 of Motor Vehicles Act, 1988, vests powers to the State Governments to make rules for control of transport vehicles.
- (b) The State/Union Territory wise details in respect of number of accidents occurring due to heavy vehicles i.e, Buses, Trucks, Tempos, MAVs, Tractors as received from Police Departments of all States/Union Territories during the last four calendar years i.e, 2012, 2013, 2014 and 2015 is at Annexure-I.
- (c) The available information regarding the number of children and adults killed in road accidents as received from Police Departments of all the States/Union Territories are at Annexure-II and Annexure-III. Ministry time to time issues advisories to State Governments/Union Territories for strict compliance of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 to curb road accidents.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 108 ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2017 ASKED BY SHRI JITENDRA CHAUDHURY REGARDING ACCIDENTS CAUSED BY LARGE VEHICLES**

**Accident Caused by Heavy Vehicles During the Calendar years**

Sl. No.	States/UTs	2012		2013		2014		2015	
		Buses	Trucks, Tempos, MAVs, Tractors	Buses	Trucks, Tempos, MAVs, Tractors	Buses	Trucks, Tempos, MAVs, Tractors	Buses	Trucks, Tempos, MAVs, Tractors
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>
1.	Andhra Pradesh	3497	10082	3301	10090	1732	4324	1754	5476
2.	Arunachal Pradesh	11	50	13	57	15	42	15	71
3.	Assam	634	1694	796	1730	628	1766	560	1718
4.	Bihar	1285	3243	1163	3206	961	2828	1250	2811
5.	Chhattisgarh	747	2645	675	2948	675	2907	679	3320
6.	Goa	204	391	267	290	354	315	535	373
7.	Gujarat	1275	6686	1145	5788	1165	5458	910	4715
8.	Haryana	633	2825	634	2896	644	2934	670	3015
9.	Himachal Pradesh	207	653	209	648	409	373	226	550
10.	Jammu & Kashmir	1235	1891	1242	1524	1590	1364	1583	1352
11.	Jharkhand	520	1703	531	1699	592	1575	374	1341
12.	Karnataka	3932	11317	3590	9684	3849	8238	3661	7423
13.	Kerala	4847	3956	4732	3849	4843	3934	5168	4200
14.	Madhya Pradesh	3939	11433	3959	11473	3361	11243	3447	11813
15.	Maharashtra	3892	13158	3714	12529	4409	10841	4319	10764
16.	Manipur	60	142	30	150	38	127	37	76
17.	Meghalaya	36	99	46	81	52	77	36	84
18.	Mizoram	3	26	4	31	5	43	1	16
19.	Nagaland	4	5	5	6	21	17	5	8
20.	Orissa	719	3000	720	3014	766	2703	634	3053
21.	Punjab	556	1567	546	1416	559	1384	497	1330
22.	Rajasthan	1857	6366	1874	6411	1820	6385	1586	6066
23.	Sikkim	0	0	0	12	0	0	0	26
24.	Tamil Nadu	7479	14777	7429	8679	6973	8959	7505	11514
25.	Telangana	NA	NA	NA	NA	1457	4485	1417	3576
26.	Tripura	49	156	49	142	27	128	36	126
27.	Uttarakhand	179	441	166	422	146	459	155	519
28.	Uttar Pradesh	2526	7806	2655	8059	2328	8380	2789	8316
29.	West Bengal	2119	3497	1578	3935	1262	3440	1317	3837
30.	A&N Islands	18	27	21	24	21	13	23	24
31.	Chandigarh	27	57	20	51	35	35	19	46
32.	D&N Haveli	4	27	4	36	5	35	4	20
33.	Daman & Diu	3	16	0	15	1	8	1	21
34.	Delhi	500	1183	493	1262	531	1227	460	1106
35.	Lakshadweep	0	0	0	0	0	0	0	0
36.	Puducherry	138	256	170	246	91	168	159	191
	<b>Total:</b>	<b>43135</b>	<b>111175</b>	<b>41781</b>	<b>102403</b>	<b>41365</b>	<b>96215</b>	<b>41832</b>	<b>98897</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 108 ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2017 ASKED BY SHRI JITENDRA CHAUDHURY REGARDING ACCIDENTS CAUSED BY LARGE VEHICLES**

Accident Victims Killed according to classification of age, 2014

Sl. No.	States/UTs	0-14	15-24	25-64	65 & Above*	Total Killed
1	2	3	4	5	6	7
1.	Andhra Pradesh	141	2061	5155	551	7908
2.	Arunachal Pradesh	0	72	47	0	119
3.	Assam	208	1016	1210	88	2522
4.	Bihar	506	2042	2134	231	4913
5.	Chhattisgarh	116	1257	2595	54	4022
6.	Goa	7	102	170	11	290
7.	Gujarat	236	2469	5078	172	7955
8.	Haryana	525	1695	1881	382	4483
9.	Himachal Pradesh	52	423	695	29	1199
10.	Jammu & Kashmir	18	227	470	277	992
11.	Jharkhand	110	1147	1227	144	2628
12.	Karnataka	474	3732	5550	696	10452
13.	Kerala	207	1161	2416	265	4049
14.	Madhya Pradesh	280	3111	4393	785	8569
15.	Maharashtra	434	4588	7484	297	12803
16.	Manipur	7	58	101	2	168
17.	Meghalaya	25	50	59	7	141
18.	Mizoram	6	17	75	5	103
19.	Nagaland	11	33	34	3	81
20.	Orissa	140	1414	2177	200	3931
21.	Punjab	100	1345	2920	256	4621
22.	Rajasthan	430	3675	6003	181	10289
23.	Sikkim	0	25	34	0	59
24.	Tamil Nadu	471	4181	9458	1080	15190
25.	Telangana	132	1867	4637	270	6906
26.	Tripura	21	50	111	6	188
27.	Uttarakhand	36	361	437	44	878
28.	Uttar Pradesh	1257	7072	6764	1194	16287
29.	West Bengal	406	1905	3040	524	5875
30.	A&N Islands	1	5	14	3	23
31.	Chandigarh	4	35	80	12	131
32.	D&N Haveli	4	14	35	6	59
33.	Daman & Diu	0	2	12	1	15
34.	Delhi	83	478	579	531	1671
35.	Lakshadweep	0	0	0	0	0
36.	Puducherry	6	29	94	22	151
	Total:	6454	47719	77169	8329	139671

\* Including unknown age.

**ANNEXURE-III REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 108 ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2017 ASKED BY SHRI JITENDRA CHAUDHURY REGARDING ACCIDENTS CAUSED BY LARGE VEHICLES**

Accident Victims Killed according to classification of age, 2015

Sl. No.	States/UTs	0-14	15-24	25-64	65 & Above*	Total Killed
1	2	3	4	5	6	7
1.	Andhra Pradesh	349	1649	5766	533	8297
2.	Arunachal Pradesh	0	61	66	0	127
3.	Assam	161	812	1350	74	2397
4.	Bihar	542	2355	2194	330	5421
5.	Chhattisgarh	131	1226	2591	134	4082
6.	Goa	10	100	185	16	311
7.	Gujarat	286	2880	4847	106	8119
8.	Haryana	620	1741	1959	559	4879
9.	Himachal Pradesh	62	370	624	40	1096
10.	Jammu & Kashmir	16	217	404	280	917
11.	Jharkhand	70	1154	1381	288	2893
12.	Karnataka	224	3276	6661	695	10856
13.	Kerala	222	1214	2492	268	4196
14.	Madhya Pradesh	80	3293	5215	726	9314
15.	Maharashtra	0	4830	8382	0	13212
16.	Manipur	3	66	66	4	139
17.	Meghalaya	27	79	77	0	183
18.	Mizoram	3	19	50	0	72
19.	Nagaland	2	9	19	0	30
20.	Orissa	140	1409	2547	207	4303
21.	Punjab	139	1471	2925	358	4893
22.	Rajasthan	486	3661	6196	167	10510
23.	Sikkim	5	31	33	1	70
24.	Tamil Nadu	417	3848	10546	831	15642
25.	Telangana	258	1653	4838	361	7110
26.	Tripura	6	37	103	12	158
27.	Uttarakhand	48	384	455	26	913
28.	Uttar Pradesh	1102	7840	7616	1108	17666
29.	West Bengal	448	2137	2998	651	6234
30.	A&N Islands	0	6	15	2	23
31.	Chandigarh	6	28	89	6	129
32.	D&N Haveli	0	14	26	2	42
33.	Daman & Diu	0	4	38	0	42
34.	Delhi	70	472	588	492	1622
35.	Lakshadweep	0	0	0	0	0
36.	Puducherry	4	74	144	13	235
	<b>Total:</b>	<b>5937</b>	<b>48420</b>	<b>83486</b>	<b>8290</b>	<b>146133</b>

\* Including unknown age.

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